

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 8<sup>th</sup> January, 2021

It is for the information of all concerned that the Hon'ble Supreme Court of India is proposing to create a database of Senior Advocates for being utilised in new e-filing Module. Therefore, all the learned Senior Advocates designated as such by the Hon'ble Gauhati High Court and who have been appearing, or intend to appear in future, before the Hon'ble Supreme Court, are requested to upload their relevant information in the following link:

<https://ecourtsghc.in/srghcadv/>

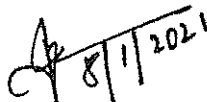
By Order,

  
**REGISTRAR-CUM-PS TO HCJ**

Memo No. HC. III -40/2019/ 183 /G, Dated Guwahati, the 8<sup>th</sup> January, 2021

Copy to:-

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The District & Sessions Judge, \_\_\_\_\_, Assam.
4. The President/ Secretary, Gauhati High Court Bar Association, Guwahati.
5. The President/ Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
7. The President/ Secretary General, All Assam Lawyer's Association, Guwahati
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of the Gauhati High Court.*
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12. Notice Boards, Gauhati High Court, Guwahati.

  
**REGISTRAR-CUM-PS TO HCJ**

